

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-83/1994/ 5719 /A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the th 28 September, 2018.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018/241/E, dtd. 26.09.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 01.10.2018 along with station leave permission from the afternoon of 29.09.2018 till the morning of 03.10.2018 has been granted/rejected.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,


28/9/2018
Deputy Registrar (Admn.-I)

Rajiv